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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 830 of 2006

Jabalpur, this the 4th day of December, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

S.P. Koshta, Foreman
(NT) 814143 aged about 57
Years, S/o. Late Pooranlal
Koshta, R/o. Sahinak Garha,
Jabalpur, (MP).

Applicant

(By Advocate – Shri Kailash Malviya)

V E R S U S

1. Union of India, through the
Director General, Ordinance
Factories Government of India,
Ministry of Defence,
Ordinance Factory Board,
10-A, S.K. Bose Road,
Kolkata – 700001.

2. General Manager, Gun
Carriage Factory, Ranjhi,
Jabalpur (MP).

3. Deputy General Manager,
Administration, Gun Carriage
Factory, Ranjhi, Jabalpur (MP).

Respondents

(By Advocate – Shri M. Chourasia)

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

By means of this Original Application the applicant has challenged Annexure A-5 by which his representation has been rejected on a direction given by this Tribunal in the earlier Original Application for deciding his representation by a reasoned and speaking order. The competent authority after considering the same

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has maintained the same decision which was taken earlier. It is a matter of transfer from Jabalpur to Katni. In our considered view there is no ground which may warrant our interference.

2. Heard Shri M. Chourasia, Addl. Central Govt. Standing counsel appearing for the respondents. There is no merit in this case and accordingly, the Original Application is dismissed.

In fav
 (A.K. Gaur)
 Judicial Member

Gen - 1
 (Dr. G.C. Srivastava)
 Vice Chairman

"SA"

पुस्तकालय रां ओ/व्या.....जबलपुर, दि.....

प्रतिलिपि अध्येता/कार्यालय:-

- (1) राजेश, राज व्यापारालय रां एसोसिएशन, जबलपुर
- (2) आलेक्सा नी/विक्टोरी/कु.....के काउंसल
- (3) प्रदीप श/विक्टोरी/यु.....के काउंसल
- (4) कांशिमा, रांपुरा, जबलपुर व्यापारीठ

*Kanjesh M/VS/9
 M. Chourasia
 PZ/087*

सूचना द्वारा आवश्यक दार्यालयीठ

2/1/2000
 उप रजिस्ट्रार

*28/12/00
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